State or

Declaration of Assets and Liabilities

	Year
I, NISHA NAYAN, SOI	n/daughter/wife of RAJA RAM.
ged26 years, belonging	to BIHAR LEGISLATIVE ASSEMBLY
service and presently working as	STANT
give herein below the details of the assets (in	nmovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:	

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	2000/-	the same and the s			,
(11)	Deposits in	£5,49009				
	Banks, Financial Institutions And Non-Banking Financial Companies	ins BI. \$40,000/- in HDFC \$300,00/- in BOI				
(ill)	Bonds, Debentures and Shares in companies	HIL				
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	2-9000001- PPFinSBT F45027- Grangem in Trengem in	MAC II was	File		
(v)	Motor Vehicles (details of make, etc.)	Scroty - Pleasures BSVI			4.1.C. 10.7.	A CASE PARTY
(vi)	Jewellery (give details of weight and value)	100g gold				
(vii)	Other assets, such as values of claims / interests	NIL				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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15/02/22

B. Details of Immovable assets

also have to be indicated]

value

value

Location(s)
Survey /door number(s)
Extent (Total measurement)
Current market

Others (such as

interest in property)

Houses / Apartments,

(iv)

(V)

[Note: Properties in joint ownership indicating the extent of joint ownership will

Dependant-3 Dependant-2 Dependant-1 Self Spouse Description Etc. Name Name No. Name(S) Name Agricultural Land (i) Location(s) - Survey number(s) - Extent (Total measurement) -Current market value Non-Agricultural Land (ii) Location(s) - Survey number(s) - Extent (Total measurement) -Current market value (111) Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Mame & address of Bank / Financial Institutions(s) / Opportment (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	MIN	
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	NIL	NIZ	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, If any			
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	OINCOME TAX IN ASSESSMENT YEAR 2021-22 — BPPPN 6951J	NIL	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL	
	(iii) Sales Tax (Only in case of proprietary business)	NIL	N12	
	(iv) Property Tax	NIL	NIL	

Personal Detail C. GPF/CPF/PRAN No. :-110164056707 Gender Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre ASSISTANT BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District SHEIKHPURA I hereby declare that the above details are true to the best of my knowledge and belief. Signature Nisha Nayan Name of Employee: NISHA NAYAN. Designation: ASSISTANT Place: PATNA Department: BLAS Date: 11.02.2022

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Miston Nayan